

(b) whether a large number of cases are pending with the Government for issue of approval:

(c) the minimum and maximum time taken by the Government for granting approvals for new drugs: and

(d) the steps taken for expeditious clearance of new drug applications?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PABAN SINGH GHATOWAR) (a) Yes, Sir.

(b) No, Sir.

(c) and (d) The guidelines indicating the various data required and the manner of their furnishing have been laid down under Schedule Y of the Drugs & Cosmetics Rules to ensure expeditious clearance.

[*Translation*]

MANUFACTURE OF PACE MAKERS

2675. **SHRI SIMON MARANDI** :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether heart patients have to spent large amount on the purchase of pace-makers:

(b) if so, per unit price of pace-maker in various metropolitan cities:

(c) the steps taken by the Government so far to make this life saving equipment available to patients at reasonable costs:

(d) whether the Government propose to produce pace-makers indigenously: and

(e) if so, the steps taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PABAN SINGH GHATOWAR) : (a) and (b) The cost of pace maker varies from Rs. 25 to 65 thousand according to the manufacturer and the specifications

(c) to (e) No proposal to produce pacemakers indigenously has been received by this Ministry.

MISBEHAVIOUR WITH PASSENGERS BY GRP IN TRAINS

2676. **DR. CHATTRAPAL SINGH** :
DR. LAL BAHADUR RAWAL :
SHIRI GAYA PRASAD KORI :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Government Railway Police (GRP) personnel misbehave with the passengers in trains and allot their seats on charging money from them: and

(b) if so, the number of such cases that have come to the notice of the Government during 1992-93 and the steps taken to check this practice?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. M. SAYEED) (a) The Government Railway Police function under the supervision and control of the State Governments. However, some instances where GRP personnel have misbehaved with passengers and have charged money for giving them seats to them, have come to notice of the Government.

(b) Following cases of misbehaviour/charging money have been reported by the State Governments.

State	No. of cases of misbehaviour	No. of cases of charging money
U.P.	41	1
Rajasthan	5	0
Haryana	5	0
Gujarat	1	0

The State Governments concerned have indicated that steps are being taken by them to improve monitoring and supervision to stop such a practice. Stringent action against guilty persons has also been taken.

SALE OF BANNED DRUGS

2677. **DR. LAXMINARAYAN PANDEYA** :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :